

BUSINESS ADVISORY COMMITTEE

FORTY-THIRD REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Wednesday, the 17th December, 1969.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each:—

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| (1) Discussion and voting on the Supplementary Demands for Grants (Bihar) for 1969-70. | 1 hour |
| (2) The Assam Reorganisation (Meghalaya) Bill, 1969. (Consideration and passing) | 1 hour |
| (3) The Essential Commodities (Amendment) Bill, 1969. (Consideration and passing) | 2 hours |

3. The Committee further recommend that the House may sit also on Saturday, the 20th December, 1969, for the transaction of Government business.

4. The Committee also recommend that lunch-hour might be dispensed with on all days during the remainder of the current session.

5. The Committee also recommend that Private Members' Resolutions which could not be taken up on Tuesday, the 16th December, 1969 due to adjournment of the House without transacting any business on that day, may now be taken up from 4 to 6.30 p.m. on Tuesday, the 23rd December, 1969.

6. The Committee also recommend that on Wednesday, the 24th December, 1969, the following discussions might be taken up:—

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| (1) Oilseeds specially groundnuts | | 1/2 hour |
| (2) Cyclone in Andhra Pradesh | | 1 hour |
| (3) Unauthorised colonies in Delhi | | 1 hour |
| (4) Decontrol of Cement | | 1 hour |
| (5) Report of National Labour Commission | | 1 hour |

NEW DELHI;
December 17, 1969.
Agrahayana 26, 1891 (Saka).

G. S. DHILLON,
Chairman.
Business Advisory Committee.